

ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJANKUMARAMANGALAM): Sir, on behalf of Shri M.OH Farook, I made the following statement:

In reply to part (a) of Starred Question No. 270 in the Lok Sabha on 27-0792 regarding loss in Vayudoot it was stated that:

" Vayudoot has incurred an estimated cumulative loss of Rs. 168. 40 cores from its inception in 1981."

On further scrutiny it has been found that there is an error. The error is regretted.

The correct reply is as follows

Vayudoit has incurred an estimated cumulative loss of Rs. 160 . 48 crores from its inception in 1981.

Since the error came to notice only, now, the reply could not be corrected earlier. The delay in correcting the reply is regretted.

14.26. hrs.

BUSINESS ADVISORY COMMITTEE

Twenty First Report

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT); (SHRI RANGARAJANKUMARAMANGALAM): Sir, I beg to move:

"That this House do agree with the Twenty-first Report of the Business Advisory

Committee presented to the House on the 19th August, 1992."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Twenty first Report of the Business Advisory Committee presented to the House on the 19th August, 1992."

The motion was adopted.

14.261/2 hrs.

PASSPORTS (AMENDMENT) BILL*

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): Sir, I beg to move for leave to introduce a Bill further to amend the Passports Act, 1967.

MR. DEPUTY-SPEAKER: the question is:

"That leave be granted to introduce a Bill further to amend the Passports Act, 1967."

The motion was adopted.

SHRI R..L. BHATIA: I introduce the Bill.

MR. DEPUTY-SPEAKER: Let us now take up matters under Rule 377.

(*Interruptions*)

SHRI BASUDEB ACHARIA (Bankura): What about zero Hour? (*Interruptions*)